

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 150

CP No. 110/Chd/Pb/2023

IN THE MATTER OF

Akshay Ahuja

...

Petitioner

Versus

Genierobo Learning Private Limited

...

Respondent

Under Section: 241(1), 242(4) CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.07.2024.

Sd/-

Court Officer